

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.401/92

Thursday, this the 18th day of November, 1993.

SHRI N DHARMADAN, JUDICIAL MEMBER
AND
SHRI S KASIPANDIAN, ADMINISTRATIVE MEMBER

NO David,
Nadukkutiyil Elangavanam,
Varapetty PO,
Muvattupuzha. - Applicant

By Advocate Shri Ashok M Cherian

Vs.

1. The Sub Divisional Officer,
Telegraphs, Muvattupuzha.
2. Union of India,
represented by Secretary to
Government,
Ministry of Communications,
New Delhi. - Respondents

By Advocate Shri Mathews J Nedumpara, ACGSC

O R D E R

N DHARMADAN, JUDICIAL MEMBER

A Casual Employee who worked under the respondents upto 31.5.1982 filed this application for quashing Annexure-C order passed by the first respondent.

2. According to the applicant, he was an approved daily rated casual mazdoor in the Sub Divisional Office, Muvattupuzha. He worked upto 31.5.1982. Thereafter he was suffering from paralysis for long period upto 5.9.1987. When he became fit for work and reported for duty in 1987, the first respondent did not give him any work. Ultimately when he filed a representation for getting reengagement, it was disposed of by the impugned order Annexure-C. He is attacking this order on various grounds. The learned counsel for the applicant submitted that the applicant may be given an opportunity to file a representation for reengagement in view

of the fact that number of juniors have been given the benefit of reengagement.

3. Having heard the learned counsel on both sides, we are satisfied that the order Annexure-C has been validly passed after considering the claim of the applicant for reengagement. It is stated in the order that the applicant worked only for a period from 1.6.1981 to 31.5.1982. Thereafter he did not appear and he abandoned the work.

4. Since the applicant abandoned the work as indicated in the impugned order, we are not inclined to grant any relief in this case and the OA is to be rejected. Accordingly, we dismiss the same as devoid of any merit. No costs.

S. Kasip

(S KASIPANDIAN)
ADMINISTRATIVE MEMBER

N. Dharmadan
16.11.93

(N DHARMADAN)
JUDICIAL MEMBER

TRS